GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 85 TO BE ANSWERED ON: 20.07.2023

DEVELOPMENT OF MSMEs

85. SHRI VISHNU DAYAL RAM:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the steps taken by the Government to provide financial assistance to develop Micro, Small and Medium Enterprises (MSMEs) in the country;

(b) the details of the current outstanding loan disbursed by banks and States/UTs to MSME sector;

(c) the details of closed/sick MSME Units during Covid-19 period;

(d) the steps being taken by the Government to revive sick/closed MSME Units during Covid-19 period;

(e) whether the Government has signed an agreement with commercial banks in order to provide loan to MSMEs under this scheme; and

(f) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a): The Government of India has a number of schemes to provide financial assistance to develop Micro, Small and Medium Enterprises (MSMEs) in the country. Some of them are:

- i. Credit Guarantee Scheme for Micro & Small Enterprises;
- ii. Prime Minister's Employment Generation programme (PMEGP);
- iii. Self Reliant India (SRI) Fund.

(b): The figures reported by Reserve Bank of India (RBI) on the Credit outstanding to MSME Sector, by Scheduled Commercial Banks, as on March 31, 2023 (State/UTs –wise) are attached in Annexure I.

(c): The details of closed/shut down MSME Units during the Covid -19 period (FY-2020-21 to FY-2022-23) as available from Udyam and Udyog Aadhaar Memorandum are attached in Annexure II.

(d): The Government has taken various steps to revive sick/closed MSME Units during Covid-19 period. Some of these steps are as follows:

- i. Rs. 5.00 lakh crore Emergency Credit Line Guarantee Scheme (ECLGS) for businesses, including MSMEs;
- ii. Rs. 50,000 crore equity infusion through SRI Fund;
- iii. New revised criteria for classification of MSMEs;
- iv. No global tenders for procurement up to Rs. 200 crores;
- v. "Udyam Registration" for MSMEs, for Ease of Doing Business. As per Udyam portal, a total 1.75 crore MSMEs have been registered on Udyam Portal with an employment of 12.44 crore till 17.07.2023.

- vi. Launching of an online Portal "Champions" in June, 2020 to cover many aspects of egovernance including redressing grievances and handholding of MSMEs;
- vii. Inclusion of Retail and Wholesale traders as MSMEs;
- viii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- ix. Launch of Udyam Assist Platform on 11.01.2023 to bring Informal Micro Enterprises under the formal ambit for availing the benefit under Priority Sector Lending.
- x. Budget 2023-24 announced the infusion of Rs. 9,000 crore in the corpus of Credit Guarantee Fund Trust for Micro & Small Enterprises to enable an additional credit of Rs. 2.00 lakh crore with reduced cost of credit.

(e) & (f): The Ministry of MSME, Government of India, does not directly provide loan to MSMEs for any of its credit schemes. All the credit schemes of the Ministry are implemented through Banks/Financial Institutions. Credit Guarantee Scheme for Micro and Small Enterprises implemented by Credit Guarantee Fund Trust for Micro and Small Enterprises through Member Lending Institutions.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 85 for answer on 20.07.2023.

		(Amount Outstanding in ₹Cr)
Sr. No	State	Amount Outstanding
1 Andama	n & Nicobar	914.82
2 Andhra	Pradesh	83,162.34
3 Arunach	al Pradesh	1,091.7
4 Assam		24,120.24
5 Bihar		40,029.60
6 Chandig	arh	12,605.20
7 Chattisg		36,423.0
Ŭ	Nagar Haveli	1,356.73
9 Daman		699.97
10 Delhi		1,39,553.0
11 Goa		6,126.6
12 Gujarat		2,11,808.8
13 Haryana		97,119.9
14 Himacha	ll Pradesh	13,683.4
15 Jammu	& Kashmir	16,502.4
16 Jharkhai	ıd	29,732.02
17 Karnatal	xa	1,40,027.8
18 Kerala		76,807.52
19 Lakshad	weep	32.4
20 Madhya	Pradesh	83,396.8
21 Maharas	htra	3,80,301.1
22 Manipur		1,429.8
23 Meghala	уа	1,467.2
24 Mizoran	1	735.2
25 Nagalan	d	1,059.0
26 Odisha		45,128.4
27 Puduche	rry	3,986.9
28 Punjab		80,893.4
29 Rajastha	n	1,04,760.3
30 Sikkim		970.9
31 Tamil N	adu	2,39,879.9
32 Telangar	18	96,028.2
33 Tripura		2,340.3
34 Uttarakh	and	47,319.8
35 Uttar Pra	adesh	1,32,130.2
36 West Be	ngal	1,06,509.1
	Total	22,60,135.2

Annexure II

Cs Under Udyam & UAM			
UDYAM			
Closed/Shut Down			
175			
6,222			
13,290			
lum (UAM)			
Closed/Shut Down			
245			
155			

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 85 for answer on 20.07.2023.